NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/158/2017

NAME OF THE TRANSFEROR

: D R SHARMA

NAME OF THE TRANSFERRE

: MR. SURESH KHANNA & ANR

UNDER SECTION

: 58 & 59

S.No. Name (in Capital)

Represented by

Signature

SAMIRS SHAH

SHAH ANDSHAH
Counsel For Pehihim.

ORDER

Counsel for the applicant present. No representation on behalf of the respondent. Counsel for the applicant is directed to send fresh notice to the respondent for appearance and for making submissions on the next date of hearing and file an affidavit in proof of the delivery. Time is enlarged at request. Put up on 05.03.2018.

-5d-

(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc